

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 178 OF 2015,  
APPEAL NO. 198 OF 2015 AND  
APPEAL NO. 06 OF 2016**

**Dated: 31<sup>st</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 178 OF 2015**

**In the matter of :**

**Power Grid Corporation of India Ltd. ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee  
Ms. Pragya Vatts  
Mr. Deep Rao

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

**APPEAL NO. 198 OF 2015**

**Power Grid Corporation of India Ltd., ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri  
Ms. Rhia Luthra

Counsel for the Respondent(s) : Mr. S. Ramalingam for R-1

Mr. Bipin Gupta  
Mr. Sunil Bansal for R-3 to R-5

Mr. R.B. Sharma for R-13

Mr. Sriharsha Peechara  
Ms. Vidhi Jain for R-18 (NDMC)

**APPEAL NO. 06 OF 2016**

**Power Grid Corporation of India Ltd., ...Appellant(s)**

**Vs.**

<b>Central Electricity Regulatory Commission &amp; Ors.</b>		<b>...Respondent(s)</b>
Counsel for the Appellant(s)	:	Mr. Sitesh Mukherjee Mr. Deep Rao Ms. Pragya Vatts
Counsel for the Respondent(s)	:	Mr. S. Ramalingam for R-1  Mr. Manoj Kr. Sharma for Mr. Pradeep Misra for R-3 to R-5  Mr. R.B. Sharma for R-7  Mr. Sri Harsha Peechara Ms. Vidhi Jain for R-18 (NDMC)

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **27.09.2017.**

**(I.J.Kapoor)**  
**Technical Member**  
ts/vt

**(Justice Ranjana P. Desai)**  
**Chairperson**